

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2359
ANSWERED ON:08.12.2014
CANCELLATION CHARGES ON DOMESTIC FLIGHTS
Joshi Shri Chandra Prakash

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether private airlines have increased the cancellation charges and other service taxes on domestic flights;
- (b) if so, the details thereof;
- (c) whether each of these private airlines is having different cancellation charges;
- (d) if so, the details thereof along with the reasons therefor; and
- (e) the steps taken by the Government to bring uniformity in the cancellation charges of private airlines?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

- (a) and (b) No analysis is done with regard to change in cancellation charges levied by scheduled domestic airlines. With regard to Tax, scheduled domestic airlines are charging 12.36% of service Tax on 40% of the airline component of fare i.e basic Fare and Airline Fuel Charge.
- (c) and (d): Cancellation charges vary from airline to airline depending on their different operating business models. Details of cancellation charges levied by scheduled private airlines are placed at Annexure-1.
- (e) : Air fares including the cancellation charges are not regulated by the Government